

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)

Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
POOJA SOYA INDUSTRIES PRIVATE LIMITED
(CIN-U15141MP2006PTC018982)**

1.	Name of Corporate Debtor	Pooja Soya Industries Private Limited
2.	Date of incorporation of Corporate Debtor	20/09/2006
3.	Authority under which Corporate Debtor is incorporated/Registered	Registrar of Companies-Gwalior
4.	Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	U15141MP2006PTC018982
5.	Address of the registered office and principal office (if any) of Corporate Debtor	201, Bansi Plaza 581 M.G. Road, Indore, Madhya Pradesh, India, 452001
6.	Date of closure of Insolvency Resolution Process	22/01/2025
7.	Liquidation commencement date of Corporate Debtor	Hon'ble NCLT, Indore passed the Liquidation order on 22/01/2025, the said order was received on 23/01/2025.
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Amit Chopra Reg. No. IBBI/IPA-001/IP-P00939/2017-18/11543
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: BCP Jain And Co. E-2/33 Arera Colony, Bhopal, Madhya Pradesh, 462016 E-mail: amit.chopra.ca@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: BCP Jain And Co. E-2/33 Arera Colony, Bhopal, Madhya Pradesh, 462016 E-mail: cirp.psipl@gmail.com
11.	Last date for submission of claims	21/02/2025 (being 30 days from the date of passing of order)

Notice is hereby given that the National Company Law Tribunal, **Indore Bench** has ordered the commencement of liquidation of **Pooja Soya Industries Private Limited** on **22/01/2025**, however, a copy of the said order was received on **23/01/2025**.

The stakeholders of **Pooja Soya Industries Private Limited** are hereby called upon to submit their claims with proof on or before **21/02/2025**, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claim forms for the purpose of submission of claims can be downloaded from the website of IBBI (<https://ibbi.gov.in/en/home/downloads>), relevant claim forms are available under Downloads Section of the website [Refer S. No. 3 in the Table – “Forms under the Insolvency and Bankruptcy [Board of India (Liquidation process) Regulations, 2016”].

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



**Sd/-
AMIT CHOPRA
LIQUIDATOR**

Pooja Soya Industries Private Limited

Reg. No.: IBBI/IPA-001/IP-P00939/2017-18/11543

AFA Valid Upto: 30/06/2025

Address: BCP Jain And Co. E-2/33 Arera Colony,
Bhopal, Madhya Pradesh, 462016

Date: 28/01/2025

Place: Bhopal

LA schools struggle to rebuild

California: The devastating wildfires that began sweeping through southern California on January 7 have left the region's education system reeling, with over a dozen schools severely damaged or destroyed. As school officials begin the daunting task of rebuilding, they face an estimated cost of

hundreds of millions of US dollars, with recovery expected to take years, reports Xinhua. At least 12 schools in Los Angeles County have suffered significant damage, with five campuses destroyed, according to CalMatters, a nonprofit news organisation focusing on local agendas in California.



ADITYA BIRLA HOUSING FINANCE LIMITED
Registered Office- Indian Rayon Compound, Veraval, Gujarat-362286
Branch Office- Benchmark Business Park, 5Th Floor, Block No A-3, Scheme No 54- Pu-4, Opposite Satya Sai School, Vijay Nagar , Indore – 452010

APPENDIX IV [See Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002]
Possession Notice (for Immovable Property)
Whereas the undersigned being the authorized officer of **Aditya Birla Housing Finance Limited** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 had issued a **Demand notice dated 14-11-2024 calling upon the borrowers SURAJ PRAJAPATI & ARTI SURAJ mentioned in the notice being of Rs. 10,33,355.86/- (Rupees Ten Lakh Thirty Three Thousand Three Hundred Fifty Five and Eighty Six Paise Only)** within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of the powers conferred on him/her under Section 13(4) of the said Act, read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on **this 25th day of January of the year, 2025.** The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Aditya Birla Housing Finance Limited** for an amount of **Rs. 10,33,355.86/- (Rupees Ten Lakh Thirty Three Thousand Three Hundred Fifty Five and Eighty Six Paise Only)** and interest thereon. Borrowers attention is invited to the provisions of Sub-section 8 of Section 13 of the Act, in respect of time available, to redeem the secured assets.
DESCRIPTION OF THE IMMOVABLE PROPERTY
All That Piece And Parcel Of Plot No. 79, Admeasuring 600 Sq. Ft. At Diverted Piece Of Land Bearing Survey No. 784/4/1 Situated In Vimal Vihar Colony, Gram Mhowgaon, Tehsil Mhow, Dist. Indore-453441, And Bounded As: East: Other Property, West: Road, North: Plot No. 80, South: Plot No. 78.

Date: 25/01/2025
Place: Indore

Authorised Officer
Aditya Birla Housing Finance Limited

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
POOJA SOYA INDUSTRIES PRIVATE LIMITED
(CIN-U15141MP2006PTC018982)

Sr. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Pooja Soya Industries Private Limited
2.	Date of Incorporation of Corporate Debtor	20/09/2006
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies-Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15141MP2006PTC018982
5.	Address of the registered office and principal office (if any) of corporate debtor	201, Bansl Plaza 581 M.G. Road, Indore, Madhya Pradesh, India, 452001
6.	Date of closure of Insolvency Resolution Process	22/01/2025
7.	Liquidation commencement date of Corporate Debtor	Hon'ble NCLT, Indore passed the Liquidation order on 22/01/2025, the said order was received on 23/01/2025.
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Mr. Amit Chopra Reg. No. IBBI/IPA-001/IP-P00939/2017-18/11543
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: BCP Jain And Co. E-2/33 Arera Colony, Bhopal, Madhya Pradesh, 462016 E-mail: amit.chopra.ca@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Address: BCP Jain And Co. E-2/33 Arera Colony, Bhopal, Madhya Pradesh, 462016 E-mail: crp.pspil@gmail.com
11.	Last date for submission of claims	21/02/2025 (being 30 days from the date of passing of order)

Notice is hereby given that the National Company Law Tribunal, **Indore Bench** has ordered the commencement of liquidation of **Pooja Soya Industries Private Limited** on **22/01/2025**, howsoever, a copy of the said order was received on **23/01/2025**. The stakeholders of **Pooja Soya Industries Private Limited** are hereby called upon to submit their claims with proof on or before **21/02/2025**, to the Liquidator at the address mentioned against Item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claim forms for the purpose of submission of claims can be downloaded from the website of IBBI (<https://ibbi.gov.in/en/home/downloads>), relevant claim forms are available under Downloads Section of the website [Refer S. No. 3 in the Table – Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2016].

Submission of false or misleading proof of claims shall attract penalties. In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-
AMIT CHOPRA
LIQUIDATOR
Pooja Soya Industries Private Limited
Reg. No.: IBBI/IPA-001/IP-P00939/2017-18/11543
AFA Valid upto: 30/06/2025
Address: BCP Jain And Co. E-2/33 Arera Colony, Bhopal, Madhya Pradesh, 462016



NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)

PUBLIC NOTICE
In compliance to the revised user fee notification issued in Gazette of India vide SO No-154 (E) dated 08.01.2025, the public is hereby informed that the user fee rates shall be revised as per following w.e.f. 29.01.2025 (00:00 Hrs) for the FY 2024-25 at the toll plaza on Indore-Dewas Section of NH-52 in the state of Madhya Pradesh as per the National Highways Fee (Determination of rates and collection) Rules, 2008:
Toll A (Indore Bypass):

S. No.	Category of Vehicles	Fee for single Journey	Fee for return Journey within a day	Fee for monthly pass for 50 single journeys in a month
1	2	3	4	5
1	Car, Jeep, Van or Light Motor Vehicle	95	145	3235
2	Light Commercial Vehicle, Light Goods Vehicle or Mini Bus	155	235	5230
3	Bus or Truck (Two Axles)	330	495	10955
4	3-Axle Commercial Vehicles	360	540	11950
5	Heavy Construction Machinery (HCM) or Earth Moving Equipment (EME) or Multi Axle Vehicle (MAV) (four to six axles)	515	775	17180
6	Oversized Vehicles (seven or more axles)	625	940	20915
7	Monthly pass rates for non commercial vehicle within 20 Km. of Plaza			340

Toll B (Indore Side):

S. No.	Category of Vehicles	Fee for single Journey	Fee for return Journey within a day	Fee for monthly pass for 50 single journeys in a month
1	2	3	4	5
1	Car, Jeep, Van or Light Motor Vehicle	25	35	790
2	Light Commercial Vehicle, Light Goods Vehicle or Mini Bus	40	60	1280
3	Bus or Truck (Two Axles)	80	120	2680
4	3-Axle Commercial Vehicles	90	130	2925
5	Heavy Construction Machinery (HCM) or Earth Moving Equipment (EME) or Multi Axle Vehicle (MAV) (four to six axles)	125	190	4205
6	Oversized Vehicles (seven or more axles)	155	230	5120
7	Monthly pass rates for non commercial vehicle within 20 Km. of Plaza			340


Please Scan the QR to download the detailed Gazette SO No- 154 (E) dated 08.01.2025
BUILDING A NATION, NOT JUST ROADS



CAPRI GLOBAL
Registered & Corporate Office: 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, HOUSING FINANCE LIMITED Lower Parel, Mumbai- 400013 , **Circle Office** :- 9B, 2nd Floor, Pusa Road, New Delhi-110060

APPENDIX IV POSSESSION NOTICE (for immovable property)
Whereas, the undersigned being the Authorized Officer of Capri Global Housing Finance Limited (CGHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower (s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGHFL for an amount as mentioned herein under with interest thereon.

S. N.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No. LNHLBWN000054784 (Old) 51200000689874 (New) of our Badwani Branch) Bhagirath Pawar (Borrower) Mrs. Bhagwati Pawar, Mrs. Tara Bai Pawar, Jagadish Pawar (Co-Borrower)	All Piece and Parcel of property having Land and Building being Property, land Area Admeasuring 936 Sq. Ft., i.e., 86.98 Sq. Mts, Recorded No. 815, situated in Gram Panchayat Ojhar, Gram Ojhar Buzurg, PH No. 22, Julwaniya Road, Tehsil Rajpur, District Barwani, Madhya Pradesh – 451551 Bounded as follows: North: Road, South: House of Mr. Suresh Richu, East: House of Mr. Devisingh Dalsingh, West: Other's House	07-10-2024 Rs. 22,47,094/-	25-01-2025
2.	(Loan Account No. LNHLIND000030123 (Old) 50300000766201 (New) of our Indore Branch) Mahendra Virendra (Borrower) Shailendra Thakur, Vandana Thakur (Co-Borrower)	All that piece and parcel of Plot No. 18, admeasuring 800 sq ft. Sukh Nagar Extension Colony, Sector -B, Survey No. 74/16, Village, Kodariya, MHOW, District Indore, Madhya Pradesh – 453441., Bounded As: East Bay – Colony Road , West Bay – Plot No. 13, North Bay – Plot No. 17, South Bay – Plot No. 19	12-10-2022 Rs. 19,92,682/-	24-01-2025 (Physical)

Place : BARWANI, INDORE (Madhya Pradesh)
Date : 28-JANUARY-2025

Sd/- (Authorised Officer)
For Capri Global Housing Finance Limited (CGHFL)



AU SMALL FINANCE BANK
A SCHEDULED COMMERCIAL BANK

AU SMALL FINANCE BANK LIMITED
A SCHEDULED COMMERCIAL BANK
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)
Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the loan account became NPA therefore the Authorized officer under section 13(2) of "The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002" had issued 60 days demand notice to the Borrowers/Co-borrowers/Mortgagors/Guarantors (collectively referred as "Borrowers") as given in the table. According to the notice if the borrowers do not deposit the entire amount within 60 days, the amount will be recovered from auction of the mortgage properties/secured assets as given below. Therefore you the borrowers are informed to deposit the entire loan amount along with future interest and expenses within 60 days from the date of demand notice, otherwise under the provisions of 13(4) and 14 of the said Act, the Authorized officer is free to take possession for sale of the mortgage properties/secured assets as given below.

Borrowers to note that after receipt of this notice, in terms of Section 13(13) of the Act, 2002, you are prohibited and restrained from transferring any of the secured assets by way of sale, lease or otherwise, without prior written consent of the secured creditor.

Borrowers attention are attracted towards Section 13(8) r/w Rule 3(5) of The Security Interest (Enforcement) Rules, 2002 Act that the borrowers shall be entitled to redeem their secured asset upon the payment of the complete outstanding dues as mentioned below before the publication of auction notice, which thereafter shall cease to exist.

Name of the Borrower/ Co-Borrower / Mortgagor / Guarantor / Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged Property	Name of the Borrower/ Co-Borrower / Mortgagor / Guarantor / Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged Property
(Loan A/C No.) L9001060836717405 & L9001060828821456 & L9001060820941550, Subhash Parmar (Borrower), Smt. Seema Parmar (Co-Borrower)	10-Dec-24 ₹ 5,14,289/- Rs. Five Lac Fourteen Thousand Two Hundred Eighty-Nine Only and ₹ 6,09,350/- Rs. Six Lac Nine Thousand Three Hundred Fifty Only and ₹ 7,06,860/- Rs. Seven Lac Six Thousand Eight Hundred Sixty Only As On 07-Dec-24	Property Situated At- Survey Number 262/1/6/1 262/1/6/3, House At Survey No 262/1/6/1 And 262/1/6/3 Paiki P H No 52/106 Gram Lebad Teh And Dist Dharna, Village-Lebad , Dist- Dhar, MP Admeasuring 800 Sqft	(Loan A/C No.) L9001060825106093, Sangeeta Silai Center (Borrower), Kedar Singh Pawar (Co-Borrower), Devendra Singh Panwar (Co-Borrower) Smt. Sangeeta Bai Panwar (Co-Borrower)	13-Dec-24 ₹ 2,05,134/- Rs. Two Lac Five Thousand One Hundred Thirty-Four Only As On 11-Dec-24	Property Situated At- Survey No 372/1, P H No 18, Gram Pankhedi, Th- Kalapipal, Dist- Shajapur, Madhya Pradesh Admeasuring 960 Sq Ft
(Loan A/C No.) L9001060119385210, Devendra Singh Panwar (Borrower), Kedar Singh Pawar (Co-Borrower), Smt. Sangeeta Bai Panwar (Co-Borrower), Aajad Singh Parmar (Guarantor)	13-Dec-24 ₹ 4,39,127/- Rs. Four Lac Thirty-Nine Thousand One Hundred Twenty-Seven Only As On 11-Dec-24	(Property 1) Property Situated At Vill - Sendhwa , Ward No 05, Settlement No 209 , Dist - Barwani , MP Admeasuring 157.50 Sq.Ft. (Property 2) Property Situated At Vill - Sendhwa , Ward No 05, Settlement No 209, Dist - Barwani, MP Admeasuring 600 Sqft	(Loan A/C No.) L9001060119203801, Dinesh Kumar (Borrower), Smt. Chinta Bai (Co-Borrower), Ishwar Singh (Guarantor)	13-Dec-24 ₹ 2,32,736/- Rs. Two Lac Thirty-Two Thousand Seven Hundred Thirty-Six Only As On 11-Dec-24	Property Situated At-S No 170,House No 50,Ph No 58,Village- Daulatpura, Dist-Ujjain, Madhya Pradesh Admeasuring 864 Square Feet
(Loan A/C No.) L9001060174194938, Narendra Mandloi (Borrower), Smt. Aarti Mandloi (Co-Borrower), Naman Mandloi (Co-Borrower), Girish Paliwal, Smt. Usha Bai Mandloi (Guarantor)	19-Dec-24 ₹ 19,17,427/- Rs. Nineteen Lac Seventeen Thousand Four Hundred Twenty-Seven Only As On 11-Dec-24	(Property 1) Property Situated At Vill - Sendhwa , Ward No 05, Settlement No 209 , Dist - Barwani , MP Admeasuring 157.50 Sq.Ft. (Property 2) Property Situated At Vill - Sendhwa , Ward No 05, Settlement No 209, Dist - Barwani, MP Admeasuring 600 Sqft	(Loan A/C No.) L9001060127849875, Rahul Nagori (Borrower), Omprakash Nagori (Co-Borrower), Smt. Jyoti Nagori (Co-Borrower)	16-Dec-24 ₹ 4,75,255/- Rs. Four Lac Seventy-Five Thousand Two Hundred Fifty-Five Only As On 11-Dec-24	Property Situated At-Phn No 36 (1174), Vill- Pipalkota, Th- Kannod, Dist- Dewas, MP Admeasuring 441 Sq Ft
(Loan A/C No.) L900106014534249, Rajesh Barod (Borrower)	10-Dec-24 ₹ 3,10,588/- Rs. Three Lac Ten Thousand Five Hundred Eighty-Eight Only As On 07-Dec-24	Property Situated At- Village- Harsola, Tehsil-Mhow, Dist- Indore, Madhya Pradesh Admeasuring 1647 Sq Ft	(Loan A/C No.) L9001060836016307, Rahul Kirana Store (Borrower), Rahul Nagori (Co-Borrower), Smt. Jyoti Nagori (Co-Borrower), Omprakash Nagori (Co-Borrower)	16-Dec-24 ₹ 2,36,977/- Rs. Two Lac Thirty-Six Thousand Nine Hundred Seventy-Seven Only As On 11-Dec-24	Property Situated At-Phn No 36 (1174), Vill- Pipalkota, Th- Kannod, Dist- Dewas, MP Admeasuring 441 Sq Ft
(Loan A/C No.) L9001060114550251, Goutam Jadav (Borrower), Vijay Jadav (Co-Borrower), Smt. Parwati Jadav (Co-Borrower)	13-Dec-24 ₹ 4,36,432/- Rs. Four Lac Thirty-Six Thousand Four Hundred Thirty-Two Only As On 11-Dec-24	Property Situated At House No 318 , Phn 24 , Vill - Harsola , Teshil -Mhow , Dist -Indore ,Madhya Pradesh Admeasuring 450 Sqft	(Loan A/C No.) L9001070129460112, Santosh Modi (Borrower), Smt. Kirtimala (Co-Borrower)	13-Dec-24 ₹ 15,34,424/- Rs. Fifteen Lac Thirty-Four Thousand Four Hundred Twenty-Four Only As On 11-Dec-24	Property Situated At - Plot No.206, Ward No 09, Mahalaxmi Nagar Colony, Under District Palika Limits, Village - Magajipura, Dist - Dhar, MP Admeasuring 770 Sq Ft
(Loan A/C No.) L9001060835172978, Gopal Porwal (Borrower), Smt. Lalita Bai Porwal (Co-Borrower), Rohit Porwal (Co-Borrower)	02-Dec-24 ₹ 9,47,936/- Rs. Nine Lac Forty-Seven Thousand Nine Hundred Thirty-Six Only As On 02-Dec-24	(Property 1) Property Situated At Ward No 15 , Mohalla Barkhedakala Road , Kasba And Tehsil - Alot ,Dist - Ratlam, MP Admeasuring 69.24 Sq.Mtr. (Property 2) Property Situated At Hn 149 , Srno 281 , -Phn 11 , Village - Jamuniya Shankar , Th - Tal , Dist - Ratlam, MP Admeasuring 420 Sq.Ft.	(Loan A/C No.) L9001060137620680, Shambhulal Chandrawanshi (Borrower), Smt.Aasha Bai (Co-Borrower), Vinod Bala (Guarantor)	13-Dec-24 ₹ 2,84,336/- Rs. Two Lac Eighty-Four Thousand Three Hundred Thirty-Six Only As On 11-Dec-24	Property Situated At- Lsn 269, H.No- 155, Gram Kharwa Khurd, Dist-Ratlam, MP. Admeasuring 36.11 Sqyd
(Loan A/C No.) L9001060114860252, Vinod Patidar (Borrower), Smt. Madhu Bai (Co-Borrower), Vasudev Patidar (Co-Borrower), Ashok (Co-Borrower) Anil Patidar (Co-Borrower)	13-Dec-24 ₹ 2,61,262/- Rs. Two Lac Sixty-One Thousand Two Hundred Sixty-Two Only As On 11-Dec-24	Property Situated At Hn 307 , Phn 59 , Ward No 8 , Gram Post - Suwasna , Teh - Badnagar, Dist - Ujjain , Madhya Pradesh Admeasuring 2420 Sq.Ft.	(Loan A/C No.) L9001070121747272, Trilok Singh Chouhan (Borrower), Smt. Sonam Kunwar (Co-Borrower), Praveen Singh Chouhan (Guarantor)	13-Dec-24 ₹ 10,47,612/- Rs. Ten Lac Forty-Seven Thousand Six Hundred Twelve Only As On 11-Dec-24	Property Situated At Survey Number 9 2 1 1, Flat Number - 112, Near Poonam Vihar, Vill Sujawta, Jaora, District - Ratlam, MP Admeasuring 1055.44 Sqft
(Loan A/C No.) L9001060116963502, Dharmendra Meena (Borrower), Smt. Deepika Mina (Co-Borrower), Rajesh (Guarantor)	10-Dec-24 ₹ 2,43,908/- Rs. Two Lac Forty-Three Thousand Nine Hundred Eighty Only As On 07-Dec-24	Property Situated At Phn-57 , Bhavan No-119, Vill - Badkummed Tehsil & Dist-Ujjain, MP Admeasuring 186.66 Sqyds	(Loan A/C No.) L9001060122299750, Manish (Borrower), Smt.Bina (Co-Borrower)	13-Dec-24 ₹ 2,67,104/- Rs. Two Lac Sixty-Seven Thousand One Hundred Four Only As On 11-Dec-24	Property Situated At- Ph No 134/68, House No 62, Gram Bachhanpur, Teh & Dist- Dhar, Madhya Pradesh Admeasuring 1502 Sq.Ft.
(Loan A/C No.) L9001060117170302, Ashok Kumar (Borrower), Babulal Vishwakarma (Co-Borrower)	10-Dec-24 ₹ 1,35,950/- Rs. One Lac Thirty-Five Thousand Nine Hundred Fifty Only As On 07-Dec-24	Property Situated At- Survey Number 627, Ph No 26,Satgaon,Dist-Shajapur, MP Admeasuring 1456 Sq Ft	(Loan A/C No.) L9001060837497871, Dhara Singh (Borrower), Pur Singh Tanwar (Co-Borrower), Smt. Kamala Bai (Co-Borrower), Govind Singh Parihar (Guarantor)	13-Dec-24 ₹ 2,27,765/- Rs. Two Lac Twenty-Seven Thousand Seven Hundred Sixty-Five Only As On 11-Dec-24	Property Situated At- Survey No 704, House No 56, Village- Varah, Tehsil- Barod, Dist- Agar Malwa, Madhya Pradesh Admeasuring 1050 Sq Ft
(Loan A/C No.) L9001060117044712, Rambabu Patidar (Borrower), Smt. Sumitra Patidar (Co-Borrower)	13-Dec-24 ₹ 3,65,186/- Rs. Three Lac Sixty-Five Thousand One Hundred Eighty-Six Only As On 11-Dec-24	Property Situated At Ph No 10 New 22, Land Survey No. 493 , Vill. Loharvas , Te. & Dist- Shajapur ,Madhya Pradesh , Admeasuring 75 Sqyds	(Loan A/C No.) L900107023248472, Mukhan Chaudhry (Borrower), Jivan (Co-Borrower), Kalu Singh (Co-Borrower) Smt. Admeasuring 55.7 Square Metre	16-Dec-24 ₹ 3,46,226/- Rs. Three Lac Forty-Six Thousand Two Hundred Twenty-Six Only and ₹ 1,41,407/- Rs. One Lac Forty-One Thousand Four Hundred Seven Only As On 13-Dec-24	Property Situated At- Kh No 243/1 Sheet No 6/16 Plot No 1 As Per Colony Map Plot No 52, Gokuldharm Colony, East Nimar, Dist- Khandwa, Madhya Pradesh Admeasuring 800 Sq.Ft
(Loan A/C No.) L9001060117170302, Ashok Kumar (Borrower), Babulal Vishwakarma (Co-Borrower)	10-Dec-24 ₹ 1,35,950/- Rs. One Lac Thirty-Five Thousand Nine Hundred Fifty Only As On 07-Dec-24	Property Situated At- Survey Number 627, Ph No 26,Satgaon,Dist-Shajapur, MP Admeasuring 1456 Sq Ft	(Loan A/C No.) L9001060122299750, Manish (Borrower), Smt.Bina (Co-Borrower)	13-Dec-24 ₹ 2,67,104/- Rs. Two Lac Sixty-Seven Thousand One Hundred Four Only As On 11-Dec-24	Property Situated At- Ph No 134/68, House No 62, Gram Bachhanpur, Teh & Dist- Dhar, Madhya Pradesh Admeasuring 1502 Sq.Ft.
(Loan A/C No.) L9001060117613371, Juhar (Borrower), Smt. Rami Bai (Co-Borrower)	10-Dec-24 ₹ 4,39,361/- Rs. Four Lac Thirty-Nine Thousand Three Hundred Sixty-One Only As On 07-Dec-24	Property Situated At- House No. 373, Ward No. 11, P.H. No. 33, Vill- Thangurdiya, Tehsil- Alot, Dist- Ratlam, MP Admeasuring 1368 Sqft.	(Loan A/C No.) L9001060837497871, Dhara Singh (Borrower), Pur Singh Tanwar (Co-Borrower), Smt. Kamala Bai (Co-Borrower), Govind Singh Parihar (Guarantor)	13-Dec-24 ₹ 2,27,765/- Rs. Two Lac Twenty-Seven Thousand Seven Hundred Sixty-Five Only As On 11-Dec-24	Property Situated At- Survey No 704, House No 56, Village- Varah, Tehsil- Barod, Dist- Agar Malwa, Madhya Pradesh Admeasuring 1050 Sq Ft
(Loan A/C No.) L9001060117155500, Vijay Kumar Tandon (Borrower), Smt. Sangeeta (Co-Borrower), Kainash Hareeram (Co-Borrower)	10-Dec-24 ₹ 3,05,187/- Rs. Three Lac Five Thousand One Hundred Eighty-Seven Only As On 07-Dec-24	Property Situated At- House 7, Settlement No 185, Ph No 43, Mud House With Open Land At Sardar Vallabh Bhai Marg, Ward No.2, Bhikangaon, Dist- Bhikangaon, MP, Admeasuring 760 Sq Ft	(Loan A/C No.) L9001070528456071, Ajay Bhalse (Borrower), Smt. Rukhamani Bhalse (Co-Borrower), Indresh (Guarantor)	16-Dec-24 ₹ 4,06,782/- Rs. Four Lac Six Thousand Seven Hundred Eighty-Two Only As On 13-Dec-24	Property Situated At- Apt. No- 303, 3rd Floor, Ews Building, Village- Mundlia Nayta, Dist- Indore, Madhya Pradesh Admeasuring 262 Sq.Ft
(Loan A/C No.) L9001060117641461, Mahesh (Borrower), Smt.Manisha (Co-Borrower),	10-Dec-24 ₹ 2,36,417/- Rs. Two Lac Thirty-Six Thousand Four Hundred Seventeen Only As On 07-Dec-24	Property Situated At- Survey Number 323, House No.54, Patwari Halka No 65, Methwada, Dist-Indore, Madhya Pradesh Admeasuring 1000 Sq Ft	(Loan A/C No.) L9001070528456071, Ajay Bhalse (Borrower), Smt. Rukhamani Bhalse (Co-Borrower), Viraj Mehra (Guarantor)	16-Dec-24 ₹ 2,59,933/- Rs. Two Lac Fifty-Nine Thousand Nine Hundred Thirty-Three Only As On 13-Dec-24	Property Situated At- Apt. No- 303, 3rd Floor, Ews Building, Village- Mundlia Nayta, Dist- Indore, Madhya Pradesh Admeasuring 262 Sqft
(Loan A/C No.) L9001060118456741, Arvind Varma (Borrower), Smt. Laxmi Arvind (Co-Borrower), Smt. Anu Bai (Co-Borrower)	13-Dec-24 ₹ 2,75,689/- Rs. Two Lac Seventy-Five Thousand Six Hundred Eighty-Nine Only As On 11-Dec-24	Property Siusetted At-Plot Of Anu,Survey Number / Municipal Number-2282 2283 2284,Mohalla Lasudia Road Unhel, Nagda ward No 15, Dist-Ujjain, Madhya Pradesh Admeasuring 55.7 Square Metre	(Loan A/C No.) L9001060123248472, Mukhan Chaudhry (Borrower), Jivan (Co-Borrower), Kalu Singh (Co-Borrower) Smt. Admeasuring 55.7 Square Metre	13-Dec-24 ₹ 4,51,661/- Rs. Four Lac Fifty-One Thousand Six Hundred Sixty-One Only As On 11-Dec-24	Property Situated At- Ph No. 89 , W.No. 05, Vill.- Kachaliya, Tal.- Sanwer, Dist.- Indore, MP Admeasuring 79.33 Sqyds
(Loan A/C No.) L9001060118830491, Kamal Singh Sisodiya (Borrower), Smt. Rina Pawar (Co-Borrower)	13-Dec-24 ₹ 1,93,593/- Rs. One Lac Ninety-Three Thousand Five Hundred Ninety-Three Only As On 11-Dec-24	Property Situated At- House No 65, Gram Lasudiya, Th- Nalkheda, Dist- Agar Malwa, Madhya Pradesh Admeasuring 702 Sq Sq Ft	(Loan A/C No.) L9001060124093116, Rahul Vishwakarma (Borrower), Smt. Uma Vishwakarma (Co-Borrower)	13-Dec-24 ₹ 13,59,830/- Rs. Thirteen Lac Fifty-Nine Thousand Eight Hundred Thirty Only As On 11-Dec-24	Property Situated At- Plot No 109, Gram Makni, Badnagar, District - Dhar, MP Admeasuring 840 Sq Sq Ft
(Loan A/C No.) L9001060825715427, Kamal Kirana Store (Borrower), Smt.Rina Pawar (Co-Borrower), Kamal Singh Sisodiya (Co-Borrower)	13-Dec-24 ₹ 1,91,409/- Rs. One Lac Ninety-One Thousand Four Hundred Nine Only As On 11-Dec-24	Property Situated At- House No 65, Gram Lasudiya, Th- Nalkheda, Dist- Agar Malwa, Madhya Pradesh Admeasuring 702 Sq Sq Ft	(Loan A/C No.) L9001060124093116, Rahul Vishwakarma (Borrower), Smt. Uma Vishwakarma (Co-Borrower)	13-Dec-24 ₹ 2,32,422/- Rs. Two Lac Thirty-Two Thousand Four Hundred Twenty-Two Only As On 11-Dec-24	Property Situated At- Plot No 283, S No 1580, Ph No 22, Ward No 18, Gp Behrawal, Dist- Shajapur, Madhya Pradesh. Admeasuring 520 Sq.Ft
(Loan A/C No.) L9001060118945968, Noushad Kha (Borrower), Smt.Seetara Bee (Co-Borrower)	13-Dec-24 ₹ 5,06,256/- Rs. Five Lac Six Thousand Two Hundred Fifty-Six Only As On 11-Dec-24	Property Situated At- H No- 59, Ward No-8, Old Ward No- 6, Dist-Shajapur, MP Admeasuring 1377.51 Sqft.	(Loan A/C No.) L9001070225707431, Sameer Khan (Borrower), Smt.Shamim Bano Hussain Khan (Co-Borrower)	13-Dec-24 ₹ 5,15,753/- Rs. Five Lac Fifteen Thousand Seven Hundred Fifty-Three Only As On 11-Dec-24	Property Situated At- Kh No 420/2, Gram Emagird, Teh Burhanpur, Dist- Burhanpur, Madhya Pradesh Admeasuring 400 Sqft
(Loan A/C No.) L9001071019559192, Deepak Yadav (Borrower), Smt. Bhavna Yadav (Co-Borrower)	13-Dec-24 ₹ 8,64,292/- Rs. Eight Lac Sixty-Four Thousand Two Hundred Ninety-Two Only As On 11-Dec-24	Property Situated At Gram Panchayat House At Patwari Halka No 06, Near To Ram Temple Mukati Mohalla , Tehsil-Mhow, Dist-Indore, Madhya Pradesh. Admeasuring 560 Sqft			

Date : 27/01/2025
Place : Indore

Authorised Officer
AU Small Finance Bank Limited

क्र.	टेंडर क्र. जारी दिनांक	कार्य का नाम	कार्य की समाप्ति एवं लागत	निविदा प्रपत्र का मूल्य एवं EMD	निविदा की अंतिम तिथि
1	2025_UAD_397868	वार्ड क्र. 16 में प्रहलाद पथरिया के घर से सेन्ट फ्रांसिस स्कूल तक सी.सी. रोड निर्माण	03 माह 11.32 लाख	2000 8490/-	21.2.2025
2	2025_UAD_397869	वार्ड क्र. 20 में सागीर रोड से भारत पटेल के खेत तक डब्ल्यू.बी. एम. रोड निर्माण	03 माह 12.37 लाख	2000 9278/-	21.2.2025
3	2025_UAD_397870	वार्ड क्र. 20 में गल बाबा चौक का जीर्णोद्धार कार्य	03 माह 6.89 लाख	2000 6890/-	06.02.2025

नोट - निविदा से संबंधित किसी भी प्रकार के संशोधन का प्रकाशन ऑनलाइन <https://mptenders.gov.in> की वेबसाइट पर ही किया जाएगा, पृथक से समाचार पत्र में प्रकाशन नहीं किया जाएगा।

मुख्य नगर पालिका अधिकाारी नगर पालिका परिषद पीथमपुर	(श्रीमती लीला महेश पथरिया) प्रभारी लो.नि.वि. नगर पालिका पीथमपुर	(श्री पप्पु असोलिया) उपाध्यक्ष नगर पालिका पीथमपुर	(श्रीमती सेवन्ती सुरेश पटेल) अध्यक्ष नगर पालिका पीथमपुर
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कही भी बारिश दर्ज नहीं हुई है। साथ ही, और हवा की गति 8 किलोमीटर प्रति घंटे रही। फिलहाल, हवा की गति 10 किलोमीटर प्रतिघंटा दर्जा की जा रही है। साथ ही, आर्द्रता लगभग 19 फीसद है।

सबजं दिवान ने कहा सरकार दावा करती है कि राजस्व अभियान चलाया जा रहा है, लेकिन इसके नाम पर सिर्फ कागजी खाना पूर्ति हो रही है। प्रदेश में बिजली कंपनियों द्वारा किसानों को परेशान किया जा रहा है। 3 एचपी के कनेक्शन को 5 एचपी का बता कर उन्हें भारी भरकम बिजली बिल थमाए जा रहे हैं। दावा किया जाता है कि 10 घंटे बिजली दी जाती है, लेकिन इसके स्थान पर सिर्फ 6 घंटे बिजली ही 24 घंटे में मिलती है। वह भी कई बार रात 1 और 2 बजे आती है। अपनी मांगों को लेकर अब 5 फरवरी को संघ वल्लभ भवन का घेराव करेंगे।